

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 118**

**IA(I.B.C)/336(CH)2022**

**IA(I.B.C)/955(CH)2024**

**And**

**CP (IB) No. 263/Chd/Pb/2020**

**IN THE MATTER OF**

**Bhushan Power & Steel Ltd.**

**...Petitioner-Operational Creditor**

**Versus**

**Kapsons Industries Pvt. Ltd.**

**...Respondent-Corporate Debtor**

**Under Section: 9, IBC 2016**

**Rule: 11 of NCLT, 2016**

**Order delivered on 15.05.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 04.06.2024.

Sd/-  
**Court Officer**